

School there and that their preference is for a Government Higher Secondary School; and

(c) if so, why the land has been given to the Missionary Organisation for a public school ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes. Two contiguous plots, earmarked for schools, have been allotted to the Congregation of Irish Christian Brothers in India for the establishment of a High School and a Primary School as the branch of the St. Coulmba's School near New Delhi Post Office.

(b) and (c). Yes. A representation from some residents living in the area has been received and this is being examined.

PRICE OF MACHINERY AND EQUIPMENT PURCHASED FROM SOVIET UNION

4223. SHRI KAMESHWAR SINGH :
SHRI S. R. DAMANI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the price of machineries and equipments purchased by the Oil and Natural Gas Commission from the Soviet Union is costlier than that of Czechoslovakia and Rumania; and

(b) if so, the reasons for not purchasing them from Rumania and Czechoslovakia ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :

(a) Drilling rigs and other equipment are purchased from USSR, Rumania and Czechoslovakia on technical considerations only. So far identical items of machinery, equipment have not been purchased from these three countries and as such price comparison is not feasible.

(b) Does not arise.

HEAVY ACCUMULATION OF INVENTORY IN OIL & NATURAL GAS COMMISSION

4224. SHRI KAMESHWAR SINGH :
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government's attention has been drawn towards the heavy accumula-

tion of inventory in the Oil and Natural Gas Commission; and

(b) if so, the value thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :

(a) Yes, Sir.

(b) The value of inventory for the year 1966-67 stood at Rs. 26.74 crores. The accounts for the year 1967-68 are under compilation.

POLLUTION OF RIVER WATERS IN BIHAR

4225. SHRI BENI SHANKAR

SHARMA :

SHRI M. S. OBEROI :

SHRI D. C. SHARMA :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether his attention has been drawn to the pollution of waters of rivers Sone, Daha, Damodar and Subarnarekha in Bihar by several factories and mills;

(b) whether the Bihar Institute of Public Health had made suggestions for the setting up of effluent-treatment plants by the factories on the river banks but to no avail; and

(c) if so, the steps taken or proposed to be taken to check the pollution of the waters of these rivers ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The required information has been called for from the Government of Bihar and will be laid on the Table of the Sabha as soon as received.

आयुर्वेद विश्वभारती ग्राम ज्योति
केन्द्र सरदार शहर
(राजस्थान)

4226. श्री प० ला० वारूपाल : क्या स्वास्थ्य, परिवार नियोजन एवं नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) आयुर्वेद विश्वभारती, ग्राम ज्योति केन्द्र, सरदारशहर (राजस्थान) को कितना अनुदान दिया गया, किस तारीख को दिया गया तथा उसके निबन्धन और शर्तें क्या हैं;

(ख) क्या विश्वभारती ने इन निबन्धन और शर्तों को पूरा किया था; और

(ग) यदि नहीं, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप-मंत्री (श्री ब० सू० मूर्ति) : (क) इस संस्थान की पदोन्नति तथा इसे एक शैक्षिक एवं अनुसन्धान संस्थान बनाने के लिए इसे 22 फरवरी, 1961 को 2,00,000 रु० अनावर्ती तथा 20,000 रु० आवर्ती अनुदान के रूप में मंजूर किये गये ।

(ख) और (ग). अनावर्ती अनुदान का अभी पूर्ण रूप से उपयोग नहीं किया गया है जबकि आवर्ती अनुदान का 1960-61 में ही पूरा-पूरा उपयोग किया जा चुका था । स संस्थान को इस आशय के आदेश दिये जा चुके हैं कि वह उपयोग में न लाई गई अनावर्ती अनुदान की रकम सरकार को लौटा दे ।

AGRICULTURAL INCOME-TAX

4227. SHRI SHIVA CHANDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any final decision about levying of the general agricultural income-tax;

(b) if so, the details thereof; and

(c) if not, which sector of the Indian economy pays agricultural income tax, if any, and what are its rates *vis-a-vis* general Income-tax ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Planning Commission has suggested to the State Governments that they should explore the possibility of mobilising additional resources from the rural sector through all

possible measures, including taxation of agricultural incomes. The matter is still under consideration of the State Governments.

(c) In the States in which the agricultural income tax has been levied, it is paid by the agricultural sector. A statement showing the current rates of agricultural income-tax in the States in which it is being levied and also the rates of the Central Income Tax is laid on the Table of the House. [Placed in Library. See No. LT-1760/68].

PHYSICAL FITNESS OF PEOPLE

4228. SHRI SHIVA CHANDRA JHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of people and its percentage to the total population who are physically fit from the point of view of military requirements;

(b) the defects noticed in the persons who were declared physically unfit during the course of recruitment at the time of Chinese and Pakistan Aggression in 1962 and 1965 respectively; and

(c) the steps taken so far by Government to eradicate those defects among the masses ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No survey for this purpose has been undertaken.

(b) The persons who were declared physically unfit were found to suffer from the following defects :—

Malaria
Trachoma
Defective Vision
Otitis Media
Disordered Action of Heart
Varicose Veins
Haemorrhoids
Goitre
Pyorrhoea
Physical Deformities
Poor Physique
Anaemia